

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.161/2019 in Company Petition/118/2019
NAME OF THE COMPANY	Meenakshi Energy Ltd & 11 others
NAME OF THE PETITIONER(S)	Meenakshi Energy And Infrastructure Holdings Pvt Ltd
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd & 11 others
UNDER SECTION	241

ORDER

At request of the Counsel for the Petitioner, post on 01.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)